

HIGH COURT OF DELHI : NEW DELHI

No. : 93/Filing/DHC/2023  
Dated : 01.06.2023

Practice Directions

In terms of order dated 19.05.2023 passed by HMJ Rekha Palli in WP(C) No.6748/2023 titled 'M/s. Moets bar-B-Que Vs. Presiding Officer & Ors.' Hon'ble Court has directed the Registry to issue the following practice directions:-

*"In any writ petition, which is filed assailing an award passed by the Industrial Adjudicator(Labour Court/Industrial Tribunal), the petitioner will ensure that the Presiding Officer, who has passed the award is not impleaded as a party/respondent".*

Order by

Sd/-  
Ravinder Dudeja  
Registrar General

Endst. No. 93-119/Filing/DHC/2023

Dated: 01.06.2023

**Copy forwarded for information to:-**

1. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
2. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
3. The Principal District and Sessions Judge Tis Hazari Courts, Delhi
4. The Principal District and Sessions Judge Patiala House Courts, Delhi
5. The Principal District and Sessions Judge Saket Courts, Delhi
6. The Principal District and Sessions Judge Dwarka Courts, Delhi
7. The Principal District and Sessions Judge Karkardooma Courts, Delhi
8. The Principal District and Sessions Judge Rohini Courts, Delhi.
9. The Principal District and Sessions Judge Rouse Avenue Courts, Delhi
10. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.

11. The President/Secretary, Bar Association, Tis Hazari Courts/Patala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.
12. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi- 110002.
13. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Ganj Marg, New Delhi-110049
14. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
15. The Secretary, Supreme Court Legal Services Committee.
16. The Secretary, Delhi High Court Legal Services Committee.
17. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions to the Secretaries of all the eleven District Legal Services Authorities.
18. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification on the website of Delhi District Court.
19. Registrar-cum-Secretary to Hon'ble the Chief Justice.
20. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars.
21. P.A. to Registrar General, Delhi High Court.
22. Private Secretaries to Hon'ble Judges for kind perusal of thier Lordships.
23. Administrative Officers (Judicial)/Court Masters, Delhi High Court. Librarian, Delhi High Court.
24. Librarian, Judges Library, Tis Hazari Courts/Patala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.
25. PA to Registrar (Computer) for uploading the same on the website of this court under the heading of Notifications and Practice Directions.
25. Guard File.
26. Notice Board.

*Plz upload*

*1/11/2023*  
*01/06/2023*

*Ajit Aswani*  
01/06/2023  
Joint Registrar (Filing)

*1858/KIT*  
01/06/2023

*1878/KIT*  
01/06/2023  
*Dir/IT*

*20/06/23*  
*Ajit Aswani*  
01.06.2023

*01/06/2023*  
*01/06/2023*